

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 469/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Kalptaru Properties Pvt. Ltd.  
V/s.  
Innoventive Ideals & Services (I) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Subit Chakrabarti i/b vidhi Partners	Adn for Pet.	

**COMMON ORDER**

**TCP 469/I&BC/NCLT/MB/MAH/2017**  
**MA 633/2017 in TCP 470/I&BC/NCLT/MB/MAH/2017**

1. Since the Senior Counsel of the Petitioner is in Court Room No.1 case, seeking adjournment.
2. By consent, adjourned to **06.02.2018**.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date : 10.01.2018

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Sd/-

**M.K. SHRAWAT**  
Member (Judicial)